

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

NEW DELHI.

CP No. 91/97 in
OA 1067/95

New Delhi this the 10th day of July, 1997

Hon'ble Shri S.R. Adige, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Govind Ballabh,
Deputy Registrar,
Central Administrative Tribunal,
Principal Bench,
New Delhi.

.. Petitioner

(Present in person)

Vs.

1. Shri Arvind Verma,
Secretary to Govt. of India,
Dept. of Personnel & Training,
North Block, New Delhi.

2. Shri R.K. Tandon,
Joint Secretary(AT)
Dept. of Personnel & Training,
North Block, New Delhi.

3. Shri T.C. Pant,
Director (AT),
Dept. of Personnel & Training,
North Block, New Delhi.

4. Shri Diwakar Kukreti,
Acting Registrar,
Central Administrative Tribunal,
Principal Bench, New Delhi.

.. Respondents.

(Shri Ashok Mehta, Section Officer D.R.)

ORDER (URAL)

(Hon'ble Shri S.R. Adige, Member (A)

Shri Govind Ballabh, applicant states that the Tribunal's decision dated 10.7.96 in OA 1067/95 has since been implemented by the respondents vide order dated 2.7.97, copy of which is taken on record and under the circumstances, nothing further survives in the C.P. which is accordingly dismissed as not pressed.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

Adige
(S.R. Adige)
Member (A)